NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 06/(MAH)/2014 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.11.2016

NAME OF THE PARTIES:

M/s. Tata Capital Financial Service Ltd.

M/s. Elder Pharmaceuticals Ltd.

SECTION OF THE COMPANIES ACT: 117C of the Companies Act 1956.

S. No. NAME DESIGNATION **SIGNATURE** Mr Simil Purohit Counsel

alw

Mr. Tushar Kadam

Advocate for Petitioner 116 MDP & Partners

Yorland

Order CP No. 06/117C/CLB/MB/MAH/2014

At request of the parties, list this matter for hearing on 22.11.2016.

sd/-

B.S.V. PRAKASHKUMAR Member (Judicial)

sd/-V. NALLASENAPATHY Member (Technical)